

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 344/2018  
in  
OA No. 2950/2016**

this the 26<sup>th</sup> day of April, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member(J)**

Ms. Rinku Singh  
Aged about 38 years  
W/o Sh. Abhishek Singh  
R/o A-57, Gali No. 1, Meethapur Extension  
Part-II, Badarpur, New Delhi – 110044

... Petitioner

(By Advocate : Mr. Anuj Agarwal)

**Versus**

1. Ms. Gitanjali Gupta  
The Chairman  
Delhi Subordinate Services Selection Board (DSSSB)  
FC-18, Institutional Area  
Karkardooma, Delhi – 110092.
2. Sh. Anshu Parkash  
The Chief Secretary  
Govt. of NCT of Delhi, Delhi Secretariat  
I.P. Estate, New Delhi – 110002.
3. Ms. Saumya Gupta.  
Director of Education  
Directorate of Education  
Govt. of NCT of Delhi  
Old Secretariat Building  
Civil Lines, Delhi - 110054

...Contemnors/Respondents

(By Advocates: Mr. Rohit Bhagat for Mr. Saurabh Chadda for DOE  
Ms. Anuj Kumar Sharma for DSSSB )

**ORDER (ORAL)**

**Ms. Nita Chowdhury:**

When the matter is taken up, counsel for respondents informs us that they have sent the dossier of the applicant to the user department. Counsel for the User Department – Dir. of Education shows us a copy of offer made to the applicant for the post of TGT (English) Female – Post code – 05/13.

2. In view of substantial compliance with the order of the Court, notices are discharged and CP is closed. However, liberty is given to the applicant to take recourse to further legal action, if so required, in accordance with law. No costs.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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